

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1037**

ANSWERED ON 09/02/2026

HOUSES BUILT UNDER THE PMAY SCHEME

1037. SHRI SANDOSH KUMAR P:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses built under the PMAY during the last five years;
- (b) the list of the number of houses built under PMAY scheme during the said period, State-wise;
- (c) the number of applications pending under the PMAY scheme;
- (d) the total amount shared by the Central Government for the construction of houses under the PMAY scheme; and
- (e) the total amount spent by each State Government for the scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years.

PMAY-U & PMAY-U 2.0 are demand driven schemes and there are no fixed targets. States/UTs assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 122.28 lakh houses including 10.66 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 114.84 lakh houses have been grounded and 97.02 lakh are completed/delivered to the beneficiaries across the country as on 22.01.2026. State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U & PMAY-U 2.0 since inception as well as houses completed during last five years along with Central Assistance released and utilized under the schemes are given at Annexure.

Annexure referred in reply to RS USQ No. 1037 due for answer on 09.02.2026

State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries since inception as well as houses completed during last five years along with Central Assistance released and utilized under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Houses Completed during last five years (2020-25)	Financial Progress (₹ in Crore)	
		Sanctioned	Grounded	Construction Completed		Central Assistance	
						Released	Utilised
1	Andhra Pradesh	19,48,070	18,34,207	11,23,682	7,54,944	24,044.8	22,670.8
2	Bihar	4,45,103	3,72,294	1,98,481	1,27,924	4,651.85	4,041.9
3	Chhattisgarh	3,05,910	2,91,215	2,62,437	1,76,002	4,396.13	4,147.3
4	Goa	3,174	3,174	3,174	2,218	75.14	75.1
5	Gujarat	10,29,497	10,02,277	9,66,065	5,95,573	20,183.98	19,808.5
6	Haryana	1,32,846	86,725	73,134	46,026	1,739.01	1,454.2
7	Himachal Pradesh	14,026	12,940	11,914	7,967	226.99	211.7
8	Jharkhand	2,43,358	2,10,742	1,65,760	85,325	3,215.78	2,966.0
9	Karnataka	5,77,669	4,98,457	3,99,076	2,18,681	7,776.84	7,258.2
10	Kerala	1,62,134	1,55,608	1,39,646	65,455	2,499.93	2,384.6
11	Madhya Pradesh	10,02,259	9,51,660	8,96,760	5,46,046	15,873.71	15,387.1
12	Maharashtra	12,78,999	11,75,695	10,43,061	6,94,988	20,228.64	19,582.6
13	Odisha	2,23,972	1,92,718	1,69,067	95,877	2,790.26	2,429.6
14	Punjab	1,50,610	1,24,216	1,02,370	73,947	2,192.73	1,846.1
15	Rajasthan	3,48,053	3,11,612	2,64,828	1,56,489	5,592.16	5,066.1
16	Tamil Nadu	6,79,186	6,68,510	6,20,093	3,39,491	10,741.94	10,374.7
17	Telangana	3,62,294	2,49,402	2,25,397	1,26,276	3,972.99	3,780.2
18	Uttar Pradesh	21,02,327	17,63,737	17,17,547	12,17,010	28,716.78	26,723.4
19	Uttarakhand	66,577	63,525	51,565	26,416	1,112.75	984.2
20	West Bengal	6,18,380	6,09,513	5,09,483	2,91,055	8,919.47	8,525.8
Sub- total (States) :-		1,16,94,444	1,05,78,227	89,43,540	56,47,710	1,68,951.87	1,59,717.9
21	Arunachal Pradesh	13,346	11,924	8,471	6,358	201.16	166.2
22	Assam	1,87,028	1,73,323	1,44,107	1,06,042	2,483.96	2,286.6
23	Manipur	56,047	50,201	22,466	13,719	582.37	468.5
24	Meghalaya	7,072	4,125	2,841	1,574	76.70	33.2
25	Mizoram	39,616	39,123	33,946	22,436	520.36	502.4
26	Nagaland	31,067	31,060	30,147	27,412	443.36	408.3
27	Sikkim	299	299	219	160	7.09	4.3
28	Tripura	90,315	88,468	81,921	34,686	1,363.72	1,254.5
Sub- total (N.E. States):-		4,24,790	3,98,523	3,24,118	2,12,387	5,678.73	5,124.1
29	A&N Island	377	377	234	27	3.72	2.9
30	Chandigarh	1,278	1,278	1,278	677	28.85	28.9
31	DNH & DD	10,367	10,367	9,933	6,185	209.97	195.7
32	Delhi	32,075	32,075	32,075	10,747	699.94	699.9
33	J&K	45,112	42,760	35,167	25,576	586.00	434.5
34	Ladakh	1,434	1,030	968	507	26.74	12.5
35	Puducherry	18,253	18,047	12,543	8,190	252.88	197.9
Sub- total (UT):-		1,08,896	1,05,934	92,198	51,909	1,808.11	1,572.2
Grand Total*:-		122.28 Lakh	114.84 Lakh*	97.02 Lakh*	59.12 Lakh	1.77 Lakh Cr.	1.66 Lakh Cr.

* Includes completed (3.42 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.